

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**IB NO. (IB)-260(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.08.2017**

**NAME OF THE COMPANY:** Neelam Singh V/s. M/s. Mega Soft  
Infrastructure Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s) : Mr. Rahul Shukla, Advocate

For the Respondent (s) : Mr. Abhishek Nahta, Chartered Accountant

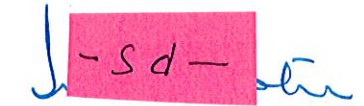
**Order**

Mr. Abhishek Nahta has put in his appearance on behalf of the Respondent. Copy of the paper book has been supplied to him. Reply to be filed before the next date of hearing.

To come up on 16<sup>th</sup> August, 2017.



**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**